

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 276/2017
O.A No.3335/2016
M.A No. 925/2018**

New Delhi, this the 21st day of February, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sher Singh, Aged 60 years,
S/o. Sh. Baba Ram,
Retired as Patwari from the
Office of Executive Engineer,
Irrigation & Flood Control Department,
Govt. of NCT of Delhi,
R/o. 1255/5, Patel Nagar,
Near Chota Hanuman Mandir,
Gurgaon(Haryana).Petitioner

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Sh. M. M. Kutty,
Chief Secretary,
Govt of NCT of Delhi,
New Secretariat, I. P. Estate, New Delhi.

2. Sh. Keshav Chandra,
Secretary (I&FC),
Govt. of NCT of Delhi,
5/9, Under Hill Road, Delhi

3. Sh. V. K. Jain,
Chief Engineer (I&FC),
Govt of NCT Delhi,
ISBT Building, IVth Floor,
Kashmere Gate, Delhi.

4. Sh. Rajiv Mehrishi,
Secretary,
Ministry of Home Affairs,
Govt. of India, North Block,
New Delhi.Respondents

(By Advocate : Ms. Shruti Munjal for Mr. Ankur Chibber for R-1,
2 & 3 and Mr. Hanu Bhaskar for R-4)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :**M.A No. 925/2018 :**

The M.A filed for exemption from personal appearance is allowed.

C.P. No. 276/2017 :

2. Learned counsel for respondents no. 1, 2 & 3 states that already comments of the UPSC has been communicated to the applicant and also final orders dated 22.01.2018 and 29.01.2018 have also been communicated to him.

3. Counsel for respondents no. 1, 2 & 3 also states that the pension will be released within 10 days from today.

4. Accordingly, as the final order has been passed by the respondents and the statement given by the counsel that the pension will be released within 10 days from today, the C.P. is closed. Notices issued to the alleged contemnors are discharged. The documents handed over by the counsel representing respondents no. 1, 2 & 3 is taken on record.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/